

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). By its letter dated 16-3-1970 Reserve Bank of India Employees' Association, Hyderabad, served a strike notice on the Manager, Reserve Bank of India, Hyderabad over a charter of demands. The demands of the Association included air-cooling of annexe building of the Bank, space for canteen for the office of the Bank in Andhra Bank building, payment of overtime allowance to Cash Department staff on 9th August, 1968 and 22nd October 1969 for late sitting caused by the failure of electricity and refusal of leave to one of the office-bearers of the Association. Conciliation proceedings were held by the Regional Labour Commissioner (Central) on 2-4-1970, on 23-5-70, at about 1.45 p.m. a group of employees belonging to Classes III and IV workmen staff, surrounded the Manager, Reserve Bank, Hyderabad, demanding that he should settle the charter of demands of the Association immediately. At about 4 p.m. the employees lifted the gherao, when the Manager agreed to discuss the demands with the representatives of the Association within a fortnight. An agreement was later reached between the Manager, Reserve Bank and the local Association on the 1st June, 1970.

**Decision to fix New Targets for Grant of Credit by Banks to Industrialists and Traders**

1124. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state ;

(a) Whether it is a fact that the Reserve Bank had decided to fix new targets for all banks for grant of credit to small industrialists and Traders.

(b) If so, what are the salient features of the Scheme ; and

(c) when the decision is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The

Reserve Bank of India has not fixed any new targets for grant of credit to small industrialists and traders. However Banks have been exhorted to increase their lending to small industrialists and retail traders and other neglected sectors of the economy.

(b) and (c). In view of the facts stated at (a) above, these questions do not arise.

**Demands of L.I.C. Employees**

1125. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether the outstanding demands of the Life Insurance Employees have been settled by an agreement in the month of June, 1970 ;

(b) whether the view points of the All India Insurance Employees Association were taken into consideration after a country-wide agitation by them ; and

(c) if so, whether a copy of the agreement will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). As a result of bipartite negotiations between the Management and the four unions representing Class III & Class IV employees of the Life Insurance Corporation, an agreement over the demands of the employees was signed at Delhi on the 20th June, 1970. The said agreement was filed before the National Industrial Tribunal with a prayer that the Tribunal be pleased to pass award's in terms of the said settlement. A copy of the agreement will be laid on the Table of the House as as soon the award of the Tribunal is published in the Gazette of India.

**Supply of Barrels to oil Companies by Hind Galvanising and Engineering Co.**

1126. SHRI S. M. BANERJEE Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 8502 on the 4th May, 1970 regarding supply:-